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O.A 442/07

Order dated- 19.03.2008Cosam:-

Hon'ble Mr. K.V. Sachidanandan, Vice-Chairman

Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. D.B. Mishra, Id. Counsel appears for the Applicant. Mr. U.B. Mohapatra, Id. Sr. Standing Counsel and Mr. A.K. Bose, Id. G.A. (State) appear for the Respondents.

Id. Counsel for the Applicant, Mr. D.B. Mishra, submits that he wants to withdraw the O.A. The withdrawal is permitted.

O.A. is disposed of as withdrawn. No costs.

~~Member (A)~~

Vice-Chairman

Copies of order
prepared for
counsel for
both sides.

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23/04


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